

**Quantum of sugar Allotted to Various States in 1980**

933. **SHRI CHIRANJILAL SHARMA** Will the Minister of AGRICULTURE be pleased to state:

(a) the amount of sugar despatched to various States during 1980; and

(b) the target-for the year 1981?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Against the monthly levy sugar quotas allotted in favour of the Food Corporation of India for supply to the 17 States/ Union Territories and in favour of the remaining 14 direct allottee States, the total quantity of levy sugar despatched by the factories in the year 1980 was about 30.80 lakh tonnes.

(b) Based on the existing monthly levy sugar quota of 2.71 lakh tonnes for allocation to various State Governments, the total requirement of levy sugar of various States for the year 1981 comes to about 32.50 lakh tonnes, which quantity for the present, may be taken as the target for despatch of levy sugar to different States during the year 1981.

**Demand for Setting up of flour mills in Northern States**

934. **SHRI CHIRANJI LAL SHARMA**: Will the Minister of AGRICULTURE be pleased to state:

(a) the total number of applications received from Northern States to set up flour mills, State-wise; and

(b) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b) Because of the ban on the setting up of new units of what sollar flour mills in the large scale and medium Scale sectors the applications received for setting up such units have been or are being rejected. The ban was

partially lifted between the period from 29th June, 1979 to 24th May, 1980 during which period State Governments were authorised to permit setting up of small scale units up to 30 tonnes per day capacity. Of these, 47 have applied to the Central Government from Northern States for issuing a licence under IDR Act, 1951. The number of applications, State-wise, from Northern States are given below:

1. J & K	7
2. Punjab	19
3. Haryana	5
4. Himachal Pradesh	2
5. Uttar Pradesh	10
6. Delhi	4
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Their justifiability is under examination.

**Construction of Rural Roads in Orissa**

935. **SHRI HARIHAR SOREN**: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the number of rural roads constructed in Orissa under the Minimum Needs Programme during 1981-81:

(b) the number of rural roads in Keonjhar District of Orissa constructed and repaired during the above period;

(c) whether his Ministry has sent guidelines to various States to fix target of implementation of the Minimum Needs Programme, year-wise (1981-85);

(d) if so, the expected time of receiving reports from various State Governments in this regard; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b) Information is being collected from the